

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.09.2022**

**COURT OF REGISTRAR**

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3195 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	The General Manager, Eastern Railway & Ors. Vs. Palogix Infrastructure Pvt. Ltd.	Vijay Joshi
<b>2.</b>	I.A. No. 3221 of 2022 in Contempt Case (AT) No. __/2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors.	Samir Malik

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**Assistant Registrar**